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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.08.2018 at 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 21 & 28 of 2018 & IA No. 213 of 2017 in CP(IB) No. 227/9/HDB/2017
NAME OF THE COMPANY	Gati Infrastructure Pvt Ltd
NAME OF THE PETITIONER(S)	SEW & Prasad
NAME OF THE RESPONDENT(S)	Gati Infrastructure Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.S.P.V. Amalindha Prasad	counsel		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for Operational Creditor is present.

Counsel for corporate debtor is also present.

The connected matters are listed on 23.08.2018 hence this matter is also ordered to be listed on 23.08.2018.


Member(Judl)